

has started its work from 1st October, and already four hundred out of the five hundred students have started work, and if so, if what has appeared in the newspapers is true, why there has been such a long delay in sending these 30 students from India?

**Shrimati Lakshmi Menon:** The reason for the delay is well known, because certain procedures which Government adopt in accepting such scholarships have not been accepted by the Soviet Union, the Friendship University advertised on their own, and called for applications without consulting Government. We do not allow foreign Governments to make selections on their own, and hence the delay.

**Shri D. C. Sharma:** May I know what special facilities for education, in the form of scholarships and other things, will be provided by this university, which are not available at other universities outside India?

**Shri Jawaharlal Nehru:** That, of course, cannot be answered in any detail, but it is well-known that technical and scientific education in the Soviet Union is probably of the first order compared to any place in the world.

**Shrimati Renu Chakravartty:** May I know whether the Government set up a Committee or Board for scrutinising all the scholarships which are afforded by other Governments and institutions and trusts, as for example, the Rhodes Scholarships which are awarded by the University of Oxford?

**Shrimati Lakshmi Menon:** The Rhodes Scholarship is quite a different thing, because under that it is open to anybody to apply for study of any subject in any University he wants. Here it is limited to a particular University which, they say, is a voluntary University run by so many different organisations. Therefore, we cannot compare the Rhodes Scholarships with the the Scholarships offered by the Friendship University.

**Shri Radha Raman:** The hon. Deputy Minister has just now disclosed that the University in Moscow directly advertised in Indian newspapers and invited applications. On this fact coming to their notice, did the Government of India write to them and did they give any reply as to why they did so?

**Shrimati Lakshmi Menon:** Yes. It was done. That is why the Rector of the University came here and met the Prime Minister, the Minister of Scientific Research and Cultural Affairs and the Foreign Secretary. After consultations, they arrived at certain terms and conditions. Fresh applications are invited on the basis of these discussions.

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WRITTEN ANSWERS TO QUESTIONS

**Wage Board for Jute Industry**

\*178. { **Shri S. M. Banerjee:**  
**Shri Ram Krishan Gupta:**  
**Pandit D. N. Tiwari:**  
**Shri Tangamani:**

Will the Minister of Labour and Employment be pleased to state:

(a) whether the Wage Board for Jute Industry has started its work; and

(b) if not, the reason therefor?

**The Deputy Minister of Labour (Shri Abid Ali):** (a) Yes.

(b) Does not arise.

**State Trading Corporation**

\*179. { **Shri P. C. Deb:**  
**Shri Agadhi:**  
**Shri Vidya Charan Shukla:**  
**Shri Achar:**

Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the State Trading Corporation has decided to set up subsidiary bodies; and

(b) if so, the details of the same and the reasons for such a step?

**The Minister of Commerce (Shri Kanungo):** (a) The State Trading Corporation have neither decided to set up any subsidiary bodies nor they have any such proposals under consideration at present.

(b) Does not arise.

### Chrome Ore

**\*180. Shri Chintamani Panigrahi:** Will the Minister of **Commerce and Industry** be pleased to state:

(a) whether an import licence for 600 tons of refractory chrome ore was given to Orissa Cement Limited for import of this particular chrome from the Philippines;

(b) if so, whether it is a fact that India does not produce this particular chrome ore:

(c) whether the National Metallurgical Laboratory or Geological Survey of India or Indian Bureau of Mines was consulted while issuing this licence; and

(d) what is the amount of foreign exchange involved in this particular case?

**The Minister of Commerce (Shri Kanungo):** (a) Yes, Sir. For 800 tons of special quality low-iron chrome ore during April-September 1959 period from General area.

(b) Yes, Sir. The Indian reserves of chrome ore have high iron oxide content and are not considered suitable for manufacturing steel plant refractories.

(c) Yes, Sir. The Indian Bureau of Mines and Bhilai Steel Plants were consulted.

(d) Rs. 1.60 lakhs.

### Cable Factory at Thripunithura

\*181. { **Shri Warrior:**  
**Shri Vasudevan Nair:**  
**Shri Narayanankutty Menon:**

Will the Minister of **Commerce and Industry** be pleased to refer to the reply given to Starred Question No. 527 on the 18th August, 1960 and state:

(a) whether the Traco Enterprises Private Limited had been given an extension of time to establish a cable factory in Thripunithura;

(b) whether licence for obtaining capital equipment from Japan has been issued to the above company; and

(c) at what stage is the undertaking at present?

**The Minister of Industry (Shri Manubhai Shah):** (a) Yes, Sir. The firm have been given extension of time upto 31st December, 1960.

(b) No, Sir.

(c) The technical collaboration agreement between Messrs. Traco Enterprises Private Limited and Messrs Furukawa Electric Company Limited, Japan has been approved by the Government. Their application for the import of capital equipment is under consideration of the Government.

### Slum Clearance in Madhya Pradesh

**\*182. Shri Vidya Charan Shukla:** Will the Minister of **Works, Housing and Supply** be pleased to refer to the reply given to Unstarred Question No. 923 on the 18th August, 1960 and state:

(a) whether the consideration of the question of Central assistance to Madhya Pradesh Government for the slum clearance project has been completed; and

(b) if so, the particulars thereof?

**The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda):** (a) and (b). The Government of Madhya Pradesh have informed this Ministry that the Ratlam